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Lapsable Central Pool Fund. The former Railway Minister, Shri Nitish Kumar, had stated in this House that he had discussed with the DONER and the North-Eastern Council, and they had promised that they would give funds. I don't know why the present Government is not taking any interest in getting funds from the DONER. I would like to know from the hon. Minister from which source he will get the money for this project. If it is not possible to get money from DONER or the North Eastern Council, from which source will he get money?

SHRI R. VELU: I can explain it to the hon. Member. Sir, for the North East Region alone, we have got a throw forward of about Rs. 6000 crore in respect of all on-going schemes, not to speak of about Rs. 46,000 crore of throw forward for the country as a whole. That is our difficult financial position. We will try our best to accommodate it. Sir, the hon. Member also knows that although we make budgetary allocation of 10 per cent, we cut our corners here and there and give some additional support also. Sir, we will try our best to see what can be done.

SHRI URKHAO GWRA BRAHMA: Mr. Chairman, Sir, work for gauge conversion from Fakiragram to Dhubri under the new Jalpaiguri-New Bongoigaon Section was sanctioned in 2003. But no work is being done there. I would like to know from the hon. Minister whether any amount has been sanctioned for that work. If so, actually, when will the work start?

SHRI R. VELU: Sir, I will get the details and furnish them to the hon. Member.

Status of Sher-e-Kashmir University

*164. SHRI T.S. BAJWA: Will the Minister of AGRICULTURE be pleased to state:

(a) the present status of proposed Sher-e-Kashmir University of Agriculture, Science and Technology in Jammu and Kashmir;

(b) the total amount sanctioned for the purpose and the amount utilized so far;

(c) the land acquired for the purpose so far, and the compensation paid to the land-owners; and

(d) by when, the whole project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA): (a) to (d) A Statement is laid on the Table of the House.

Statement

(a) The proposed Sher-e-Kashmir University of Agricultural Sciences and Technology at Jammu is a State Agricultural University established under the legislation enacted by the State Government of Jammu & Kashmir. The University has already started functioning with effect from 20.09.1999.

(b) The details of total amount sanctioned since its inception and the amount utilized so far is as follows:—

| | | (Rupees in lakhs) |
|--------------------|------------|-------------------|
| | Sanctioned | Utilised |
| State Government | 5600.05 | 4965.39 |
| Central Government | 0650.00 | 0461.90 |
| Total | 6250.05 | 5427.29 |

(c) A total of 500 acres of land has been acquired at a total cost of Rs. 21.64 crores. Since the award for Rs. 21.64 crores has been issued by the State Government only last week, no payment to any land owner has so far been made nor physical possession of land been taken over.

(d) The University is already established and the development is taking place in phases.

श्री टी.एस. बाजवा : सर, शेर-ए-कश्मीर यूनिवर्सिटी ऑफ एग्रीकल्चर, साइंस एंड टेक्नोलॉजी, जम्मू-कश्मीर, जिसकी स्थापना आज से 6 वर्ष पहले की गई थी, के बारे में मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहता हूं कि इसके लिए कितनी राशि मंजूर की गई और अब तक इस पर कितनी राशि खर्च की गई है?

श्री कांतिलाल भूरियाः माननीय सभापति महोदय, उसके लिए स्वीकृत राशि 62.50 करोड़ रुपए है और उस पर खर्च हुए है 54.27 करोड़ और यह राशि शिक्ष और अनुसंधान पर खर्च की गई है। सभापति महोदय, अभी जो वहां पर भूमि अधिगृहीत की गई है 500 एकड़, उसका जो

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मुआवजा तय किया गया था, वह 21.64 करोड़ रुपए है। इसमें से 6 करोड़ रुपए राज्य शासन ने पूर्व में दिए थे और बाकी 21.64 करोड़ रुपये की राशि का अवार्ड 8 जुलाई को उन्होंने देना तय किया है। जब यह राशि पूरी मिल जाएगी, उसके बाद जो 533 किसान हैं, उन किसानों को भुगतान करके पजेशन लिया जाएग, अभी जमीन किसानों के पजेशन में हैं।

श्री टी.एस. बाजवा : सभापति महोदय,मेरा दूसरा सप्लीमेंट्री सवाल है कि अभी मंत्री महोदय ने जो उत्तर दिया है, उसमें बनाया है कि इसके लिए 5427.29 लाख रुपया खर्च किया गया है और पैरा "ग" में यह कहा गया है कि अभी पिछले हफ्ते जमीन के लिए पैसेस राज्य सरकार से लिए गए हैं। मैं माननीय मंत्री जी से जानना चाहता हूं कि अभी यदि जमीन खरीदी नहीं गई है तो इतना पैसा, इतनी राशि कहां पर खर्च की गई है? महोदय, उस जमीन की पोजीशन के बारे में पैरा "ग" में स्पष्ट लिखा गया है कि जमीन की पजेशन अभी नहीं ली गई है, तो मैं जानना चाहता हूं कि इतनी रकम कहां पर खर्च की गई?

श्री कांतिलाल भूरिया : सभापति महोदय, माननीय सदस्य ने दो बातें कही हैं। पहले से जो सस्था वहां पर चल रही है, वह शिक्षा और अनुसंधान के क्षेत्र में काम कर रही है। इसके द्वारा अभी तक 54 करोड़, 27 लाख रुपए की राशि उपयोग में लाई गई है। माननीय सदस्य ने 500 एकड़ जमीन के अधिग्रहण की बात की है। अभी उसकी राशि राज्य सरकार से आनी है। जैसे ही वह राशि आएगी, वैसे ही हम किसानों को मुआवजे का भुगतान कर देंगे, तब जाकर हमें किसान उस जमीन का पोजेशन देंगे। अभी वह जमीन किसानों के पास ही है, इसलिए उस पर कोई राशि खर्च करने का सवाल ही नहीं उठता है।

New Rail line in Manipur

*165. SHRI RISHANG KEISHING: Will the Minister of RAILWAYS be pleased to state:

(a) the names of the State capitals in the country which are not yet connected by Rail;

(b) whether survey of Jiribam-Tupul, new rail line in Manipur has been completed; and

(c) if so, the estimated cost of the project, the likely time to start and to complete the rail project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS. (SHRI R. VELU): (a) to (c) A statement is laid on the Table of the Sabha.

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